

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.1 of 2016**

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Sanyukta Kumari @ Sunita Rani @ Sumita Kumari

... .. Appellant/s

Versus

Balbant Kumar

... .. Respondent/s

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Appearance :

For the Appellant/s : None.

For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH
ORAL ORDER**

7 12-01-2026 Despite repeated calls, no one appeared on behalf of
the appellant.

2. Let this case be notified at the down of the list
under the heading “For Hearing”.

(Purnendu Singh, J)

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